

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/72/2010

Date : 12.08.2010

The following officers are appointed / posted as Presiding Officers of the vacant Courts shown against their names in addition to their own duties with immediate effect till further orders -

S.No.	Name of Officer with present post	Name of the Court(s) of which the Presiding Officer appointed in addition to his own duties
AJMER JUDGESHIP		
1.	Vikram Singh ACJ(JD)-JM No.1, Ajmer	ACJ(SD)-ACJM No.2, Ajmer
2.	Mahendra Kumar Dhahi ACJ(JD)-JM No.5, Ajmer	ACJ(SD)-ACJM No.3, Ajmer
3.	Bhanwar Bhadala CJ(SD)-ACJM No.1, Kekri	1. CJ(SD)-ACJM No.2, Kekri & 2. CJ(JD)-JM, Kekri
4.	Dheeraj Sharma ACJ(JD)-JM No.1, Beawar	CJ(JD)-JM, Beawar
ALWAR JUDGESHIP		
5.	Tanveer Choudhary ADJ(FT) No.1, Alwar	ADJ No.1, Alwar
6.	Rameshwar Dayal Rohila ADJ(FT), Behror	ADJ, Behror
7.	Dhanna Ram ADJ(FT), Kishangarhbas	ADJ No.1, Kishangarhbas
8.	Jag Mohan Agarwal-II ACJ(SD)-ACJM No.3, Alwar	ACJ(SD)-ACJM No.2, Alwar
9.	Rakha Yadav CJ(JD)-JM, Kishangarhbas	CJ(SD)-ACJM, Kishangarhbas
10.	Prashant Agarwal CJ(JD)-JM, Rajgarh	CJ(SD)-ACJM, Rajgarh
11.	Pawan Kumar Agarwal CJ(JD)-JM No.1, Alwar	CJ(JD)-JM No.2, Alwar
12.	Pankaj Bansal CJ(JD)-JM No.3, Alwar	ACJ(JD)-JM No.1, Alwar
13.	Govind Ballabh Pant CJ(SD)-ACJM, Laxmangarh	CJ(JD)-JM, Laxmangarh
BALOTRA JUDGESHIP		
14.	Vikram Singh Bhati CJ(JD)-JM, Barmer	ACJ(SD)-ACJM, Barmer
15.	Gabruddin CJ(SD)-ACJM, Balotra	CJ(JD)-JM, Siwana
BANSWARA JUDGESHIP		
16.	Hari Narain Saraswat CJ(SD)-CJM, Banswara	ACJ(SD)-ACJM, Banswara
17.	Palvinder Singh CJ(JD)-JM, Banswara	CJ(JD)-JM, Ghatol
BARAN JUDGESHIP		
18.	Rajendra Kumar Sharma-I DJ, Baran	Spl.Judge, SC/ST Cases Court, Baran

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19.	Ramesh Kumar Sharma ADJ(FI), Baran	ADJ, Baran
20.	Jag Mohan Agarwal-I CJ(SD)-CJM, Baran	1. ACJ(SD)-ACJM, Baran & 2. CJ(SD)-ACJM, Shahbad
21.	Pawan Kumar Kalla ACJ(JD)-JM, Baran	CJ(JD)-JM, Anta
22.	Sumarath Lal Meena CJ(JD)-JM, Baran	CJ(JD)-JM, Kishanganj
<u>BHARATPUR JUDGESHIP</u>		
23.	Kamal Chand Nahar ADJ No.1, Bayana	ADJ No.2, Bayana
24.	Bhagwan Dass Agarwal ADJ No.1, Deeg	ADJ No.2, Deeg
25.	Vinod Kumar Giri ACJ(SD)-ACJM No.1, Bharatpur	ACJ(SD)-ACJM No.2, Bharatpur
26.	Vikas Kumar Khandelwal ACJ(SD)-ACJM No.3, Bharatpur	ACJ(SD)-ACJM No.4, Bharatpur
27.	Naveen Meena CJ(JD)-JM, Bayana	CJ(SD)-ACJM, Bayana
<u>BHILWARA JUDGESHIP</u>		
28.	Digpal Sharma ADJ No.2, Bhilwara	Spl.Judge, SC/ST Cases Court, Bhilwara
29.	Rajendra Choudhary CJ(JD)-JM, Mandal	CJ(SD)-ACJM, Mandal
30.	Ajeet Kumar Hinger ACJ(SD)-ACJM, Bhilwara	CJ(SD)-ACJM, Gangapur
31.	Amit Sahlot ACJ(JD)-JM No.1, Bhilwara	CJ(JD)-JM, Kotri
32.	Yashwant Bhardwaj CJ(JD)-JM (East), Bhilwara	ACJ(JD)-JM No.3, Bhilwara
<u>BIKANER JUDGESHIP</u>		
33.	Archana Mishra ACJ(SD)-ACJM No.2, Bikaner	ACJ(SD)-ACJM No.4, Bikaner
34.	Dhookal Ram Keswan CJ(JD)-JM No.3, Bikaner	ACJ(SD)-ACJM No.3, Bikaner
<u>BUNDI JUDGESHIP</u>		
35.	Bharat Bhushan Gupta CJ(SD)-CJM, Bundi	ACJ(SD)-ACJM, Bundi
36.	Samrendra Singh Sikharwar CJ(JD)-JM, Nainwa	CJ(SD)-ACJM, Nainwa
37.	Shweta Gupta CJ(JD)-JM, Lakheri	CJ(JD)-JM, Indergarh
38.	Rakha Vadhwa ACJ(JD)-JM No.3, Bundi	ACJ(JD)-JM No.1, Bundi
<u>CHITTORGARH JUDGESHIP</u>		
39.	Mahendra Kumar Sharma ADJ(FI), Chittorgarh	ADJ No.2, Chittorgarh
40.	Dinesh Kumar Nagori CJ(JD)-JM, Badi Sadri	CJ(SD)-ACJM, Badi Sadri
41.	Akhilesh Kalyan CJ(JD)-JM, Begun	CJ(SD)-ACJM, Begun

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CHURU JUDGESHIP

42.	Dharam Chand Jain ADJ, Ratangarh	ADJ, Sujangarh
43.	Aseem Kulshreshtha CJ(JD)-JM, Rajgarh	CJ(SD)-ACJM, Rajgarh

DAUSA JUDGESHIP

44.	Ajay Kumar Sharma-I ADJ(FT), Bandikui HQ at Dausa	ADJ, Bandikui
45.	Premlata Saini CJ(JD)-JM, Bandikui	CJ(SD)-ACJM, Bandikui
46.	Gajendra Singh Tenguria CJ(JD)-JM, Lalsot	CJ(SD)-ACJM, Lalsot
47.	Varun Talwar CJ(JD)-JM, Mahuwa	CJ(SD)-ACJM, Mahuwa

DHOLPUR JUDGESHIP

48.	Suresh Chand Bansal CJ(SD)-CJM, Dholpur	ACJ(SD)-ACJM, Dholpur
49.	Zamir Hussain Sayed CJ(SD)-ACJM No.1, Bari	1. CJ(SD)-ACJM No.2, Bari & 2. CJ(JD)-JM, Bari

GANGANAGAR JUDGESHIP

50.	Chhotu Lal ADJ No.1, Ganganagar	1. ADJ No.2, Ganganagar & 2. Judge, Spl. Court, Atrocities on Women & Dowry Cases, Ganganagar
51.	Om Prakash Sinwar ADJ, Raisinghnagar	ADJ, Karanpur
52.	Ajay Kumar Bhojak CJ(SD)-CJM, Ganganagar	ACJ(SD)-ACJM, Ganganagar
53.	Ambika Soni CJ(JD)-JM, Raisinghnagar	CJ(SD)-ACJM, Raisinghnagar
54.	Laxman Ram Bishnoi CJ(JD)-JM, Suratgarh	CJ(SD)-ACJM, Suratgarh

HANUMANGARH JUDGESHIP

55.	Shyam Sunder Lata ADJ(FT) No.3, Hanumangarh	ADJ No.1, Hanumangarh
56.	Rajeshwar Singh ADJ(FT) No.2, Hanumangarh HQ at Nohar	ADJ, Nohar
57.	Deepak Parashar CJ(JD)-JM, Nohar	CJ(SD)-ACJM, Nohar

JAIPUR CITY JUDGESHIP

58.	Nusrat Bano CJ(JD)-JM (West), Jaipur City	ACJ(JD)-JM (West), Jaipur City
59.	Renuka Singh Hooda ACJ(JD)-JM No.11, Jaipur City	ACJ(JD)-JM No.12, Jaipur City
60.	Rakesh Kumar Sharma ACJ(JD)-JM No.9, Jaipur City	ACJ(JD)-JM No.13, Jaipur City
61.	Ravi Kant Jindal ACJ(JD)-JM No.10, Jaipur City	ACJ(JD)-JM No.16, Jaipur City

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62.	Heena Parihar ACJ(JD)-JM No.17, Jaipur City	ACJ(JD)-JM No.20, Jaipur City
JAIPUR DISTRICT JUDGESHIP		
63.	Dr. Rubina Parveen Ansari ACJ(JD)-JM No.3, Jaipur District	ACJ(JD)-JM No.2, Jaipur District
64.	Dr. Namita Dhan Nee Vashishtha CJ(JD)-JM, Shahpura	CJ(JD)-JM, Viratnagar
JALORE JUDGESHIP		
65.	Dhirendra Singh Rajawat CJ(SD)-CJM, Jalore	ACJ(SD)-ACJM No.1, Jalore
66.	Geeta Choudhary CJ(JD)-JM, Jalore	ACJ(SD)-ACJM No.2, Jalore
JHALAWAR JUDGESHIP		
67.	Indu Pareek CJ(SD)-CJM, Jhalawar	ACJ(SD)-ACJM, Jhalawar
68.	Shashi Gajrana CJ(JD)-JM, Bhawanimandi	CJ(SD)-ACJM, Bhawanimandi
JHUNJHUNU JUDGESHIP		
69.	Chandra Kala Jain CJ(SD)-CJM, Jhunjhunu	ACJ(SD)-ACJM, Jhunjhunu
JODHPUR JUDGESHIP		
70.	Brijesh Kumar Dangra ADJ No.3, Jodhpur	ADJ, Phalodi
71.	Arif Mohd. Khan Chayal ACJ(JD)-JM No.3, Jodhpur	CJ(JD)-JM, Balesar
KARALI JUDGESHIP		
72.	Mukesh CJ(SD)-CJM, Karali	ACJ(SD)-ACJM, Karali
KOTA JUDGESHIP		
73.	Banwari Lal Sharma DJ, Kota	Spl.Judge, SC/ST Cases Court, Kota
74.	Archana Agarwal ADJ No.2, Kota	ADJ No.1, Kota
75.	Madan Lal Bhati ADJ No.5, Kota	ADJ No.3, Kota
76.	Asha Kumari ADJ(FT) No.1, Kota	Judge, Spl.Court, Atrocities on Women & Dowry Cases, Kota
77.	Roop Chand Suthar ACJ(SD)-ACJM No.5, Kota	ACJ(SD)-ACJM No.6, Kota
78.	Kishor Kumar Talepa CJ(JD)-JM, Ranganjmandi	CJ(SD)-ACJM, Ranganjmandi
79.	Rajesh Meena ACJ(JD)-JM No.1 (North), Kota	CJ(JD)-JM (North), Kota
80.	Ritu Meena ACJ(JD)-JM No.4 (South), Kota	ACJ(JD)-JM No.3 (South), Kota
MERTA JUDGESHIP		
81.	Dharam Dutt Sharma ADJ(FT), Parbatsar	ADJ, Parbatsar
82.	Pramod Bansal ACJ(JD)-JM, Merta	CJ(SD)-ACJM, Merta

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83.	Sushil Kumar Parashar CJ(SD)-ACJM, Makrana	CJ(SD)-ACJM, Parbatsar
84.	Budhi Prakash Chhangani CJ(SD)-CJM, Nagaur	ACJ(SD)-ACJM, Nagaur
85.	Purshottam Lal Saini CJ(JD)-JM, Nawa	CJ(JD)-JM, Kuchamancity
<u>PALI JUDGESHIP</u>		
86.	Neerja DJ, Pali	Spl. Judge, SC/ST Cases Court, Pali
87.	Madhu Sudan Mishra ACJM (Communal Riots), Pali	ACJ(SD)-ACJM, Pali
88.	Dr. Manisha Choudhary CJ(JD)-JM, Jetaran	CJ(SD)-ACJM, Jetaran
<u>PRATAPGARH JUDGESHIP</u>		
89.	Rajeev Kumar Bijlani CJ(SD)-ACJM, Arnod HQ. at Pratapgarh	CJ(JD)-JM, Pratapgarh
90.	Anupama Rajeev Bijlani ACJ(SD)-ACJM, Pratapgarh	ACJ(JD)-JM, Pratapgarh
<u>RAJSAMAND JUDGESHIP</u>		
91.	Satish Kumar Vyas CJ(SD)-CJM, Rajsamand	ACJ(SD)-ACJM, Rajsamand
92.	Devendra Singh Bhati CJ(JD)-JM, Amet	CJ(JD)-JM, Kumbhalgarh
<u>SAWAI MADHOPUR JUDGESHIP</u>		
93.	Gajendra Pal Mogha ACJ(SD)-ACJM, Sawai Madhopur	CJ(JD)-JM, Bonli
94.	Prashant Sharma CJ(JD)-JM, Sawai Madhopur	CJ(JD)-JM, Khandar
<u>SIKAR JUDGESHIP</u>		
95.	Dev Kumar Khatri CJ(JD)-JM, Laxmangarh	CJ(SD)-ACJM, Fatehpur
96.	Praveen Kumar Verma CJ(JD)-JM, Neem Ka Thana	CJ(SD)-ACJM, Neem Ka Thana
97.	Kallash Chandra Mishra CJ(SD)-ACJM No.2, Srimadhapur	CJ(SD)-ACJM No.1, Srimadhapur
<u>SIROHI JUDGESHIP</u>		
98.	Ayub Khan ADJ(FT), Sironi	ADJ, Abu Road
<u>TONK JUDGESHIP</u>		
99.	Rajeev Choudhary CJ(JD)-JM, Tonk	ACJ(SD)-ACJM, Tonk
100.	Kaushal Singh CJ(JD)-JM, Malpura	CJ(SD)-ACJM, Malpura
101.	Ranjan Singh CJ(JD)-JM, Niwai	CJ(SD)-ACJM, Niwai
<u>UDAIPUR JUDGESHIP</u>		
102.	Hemant Kumar Jain ADJ No.3, Udaipur	ADJ No.2, Udaipur
103.	Shahnaz Parveen ACJ(SD)-ACJM No.3, Udaipur	ACJ(SD)-ACJM No.2, Udaipur

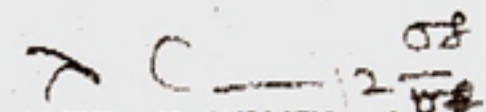
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104.	Khagendra Kumar Sharma CJ(SD)-ACJM, Vallabhnagar	1. CJ(SD)-ACJM, Kanore & 2. CJ(JD)-JM, Bhindar
105.	Randhir Singh Mirdha CJ(JD)-JM, Mavli	CJ(SD)-ACJM, Mavli
106.	Girijesh Kumar Ojha CJ(SD)-ACJM, Kherwara	CJ(JD)-JM, Kherwara
107.	Narendra Kumar CJ(JD)-JM, Gogunda	CJ(JD)-JM, Kotra
108.	Rajesh Kumar ACJ(JD)-JM No.1 (South), Udaipur	CJ(SD)-ACJM, Jhadol

NOTE :-

1. The officers who have been appointed as P.O. of out lying Courts in addition to their own duties shall hold Court at the respective places at least for three days in alternative week. However, Shri Ayub Khan, ADJ(FT), Sirahi will hold court at Abu Road at least for three days in a week and Shri Rameshwar Dayal Rohila, ADJ(FT), Behror shall also hold court of ADJ. Behror camp at Bansoo at least for three days in alternative week.
2. The officers who have been appointed as P.O. of the Court stationed at the same headquarter in addition to their own duties shall dispose off that much additional work so as to achieve at least 40% of the standard of work for which they are holding additional charge.
3. The cases in which accused are in custody or there are directions of higher Court for time bound disposal of case(s) shall be decided on priority basis.

BY ORDER,


 REGISTRAR GENERAL